

Annexure-5

**Name of the corporate debtor: SURANA CORPORATION LIMITED; Date of commencement of liquidation: 25<sup>th</sup> October 2019;  
List of stakeholders as on: 08<sup>th</sup> January 2020**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted	
1	Goods and Service Tax	GST	MUM-VAT-D-803	13.11.2019	13,50,747	13,50,747	Operational Creditors (Government Dues)			100%						
2	State Tax	State Tax		21.11.2019	7,48,75,90,555	7,48,75,90,555				100%						
3	Provident Fund	EPF		29.11.2019	1,71,910	1,71,910				100%						PF Amount dues Rs. 1,71,910/- been paid from the sale proceeds